

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No.98(ND)/2016**

**IN THE MATTER OF:**

Ashish Kubhal & Ors.

... Applicant/petitioners

Vs.

M/s. Manila Resorts Pvt. Ltd. & Ors.

... Respondents

**Order under Sections 241/242 of the Companies Act**

**Order delivered on 29.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Shri S.K. MOHAPATRA,**

**Hon'ble Member(Technical)**

For the Petitioner/Applicant :

For the Respondent :

Mr. Peeyoosh Kalra, Mr. Apar Gupta,  
Mr. Yashershwini, Ms. Disha Gupta,  
Ms. Garima Jain, Adv. for R-1

Ms. S. Janani, Ms. Shruti Bist, Advocates for  
R-2

Mr. Virender Ganda, Sr. Advocate  
Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. P.K.  
Sachdeva, Ms. Chetna Bisht, Ms. Shelly Khanna,  
Advocates for R-4

**ORDER**

For Order, see C.P. No.129(ND)/2016.

29.01.2018  
V. Sethi